

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/12231/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, 20th December, 2023.

Sub:- **Casual leave alongwith Winter Vacation.**

Ref:- No. HC(IB)-VIG/01/2023/471-474 dated 13.12.2023.

Sir,

With reference to the above, I am directed to inform you that Shri Hirendra Kashyap, District & Sessions Judge, Bomdila, West Kameng District has been granted **casual leave on 22.12.2023**, and permission to **avail Winter Vacation w.e.f. 26.12.2023 to 30.12.2023, alongwith station leave permission w.e.f. evening of 21.12.2023 to 02.01.2024**. A senior Judicial Officer available at the station will remain in charge of his Court and Office in his absence.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/12232-12233/A, dated , 20-12-23

Copy to:

1. Shri Hirendra Kashyap, District & Sessions Judge, Bomdila, West Kameng District, Arunachal Pradesh.

✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
